

Promotion of agricultural machinery

‡940. SHRI RANBIR SINGH PARJAPATI : Will the Minister of AGRICULTURE be pleased to state:

(a) the quantum of allocation for promotion of agricultural machinery in this Five Year Plan and the share given to Haryana therefrom;

(b) the number of officers appointed at village, block, tehsil and district level for promotion of agriculture machinery in Haryana and their details along with educational qualifications;

(c) the efforts being made to promote agricultural machinery and technical agriculture in Haryana; and

(d) in year 1995 Agriculture Development Officer (ADO)(FI) was appointed at sub-division level for agricultural machinery although after 1995, machinery has contributed a lot in agriculture but the number of postst of ADO (FI) were decreased, details thereof with facts?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI TARIQ ANWAR) : (a) The details of funds released/allocated during the first two years of Twelfth Five Year Plan towards promotion of mechanization under various schemes of Department of Agriculture and Cooperation are given in Statement (*See below*).

(b) For promotion of Agricultural machinery in Haryana, there are 22 sanctioned posts of Assistant Agriculture Engineers and 29 posts of Agriculture Development Officers (Farm Implements).

Qualification required for these posts is a degree in Agricultural Engineering as per service rules of recruitment. However, there are no sanctioned posts at village, block or tehsil level.

(c) With a view to developing human resource for agricultural mechanization and testing the performance characteristics of agricultural machinery/ implements, Government of India has established Farm Machinery Training and Testing Institute (FMTTI) in Hisar (Haryana) in the year 1963.

‡Original notice of the question was received in Hindi.

With the objective of induction of improved/new technology in the agricultural production system, a scheme called 'Demonstration of Newly Developed Agricultural Equipment including Horticultural Equipment' is being implemented at the farmers' field.

To supplement efforts of FMTTIs in human resource development and to train farmers at nearby places, outsourcing of training through State Agriculture Universities, Agricultural Engineering Colleges, Indian Council of Agricultural Research, Polytechnics, etc., is being implemented.

Assistance in the form of subsidy at the rate of 25 to 50 per cent of the cost with permissible ceiling limits is made available to the farmers to purchase agricultural equipment, including new technology agricultural machines under the schemes of the Department of Agriculture and Cooperation.

(d) Total 35 posts of ADO (FI) were created at sub-division level under World Bank Scheme and appointments were made in the year 1996. In 2006 due to restructuring, these posts reduced to 29 Nos.

Statement

*Funds released to the State Governments for agricultural mechanization during
12th Five Year Plan*

Sl. No.	Name of the Scheme	Release/Allocation for agricultural mechanization (Rs. in crores)		Release/Allocation for Haryana (Rs. in crores)	
		2012-13 (Released)	2013-14 (Allocation till Nov. 2013)	2012-13 Released	2013-14 (Allocation till Nov. 2013)
1	2	3	4	5	6
1.	Rashtra Krishi Vikas Yojana	1274.39	544.89	12.00	13.93
2.	National Food Security Mission	439.28	525.51	14.08	15.37

1	2	3	4	5	6
3.	National Horticulture Mission	56.88	53.73	4.73	2.66
4.	Promotion and Strengthening of Agricultural Mechanization through Training Testing and Demonstration	12.08	19.52	1.01	NIL
5.	Post Harvest Technology and Management	12.00	17.00	1.10	NIL

Measures for farmers getting better price for their produce

941. SHRI AJAY SANCHETI : Will the Minister of AGRICULTURE be pleased to state:

(a) how Government is supporting farmers to enable them to get better price for their produce and to avoid their exploitation from the middle men;

(b) whether these measures have helped farmers in getting better price for their produce;

(c) if so, the details thereof; and

(d) the details of post harvest and marketing facilities provided by Government, especially so far farmers in Maharashtra are concerned?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI TARIQ ANWAR) : (a) to (d) To facilitate better price realization by the farmers, reduce intermediaries and avoid exploitation by them a model Agricultural Produce Marketing (Development and Regulation) Act, 2003 was circulated for its adoption by States/UTs. The model Act provides for direct purchase of agricultural produce from farmers by processors/exporters/bulk buyers etc. direct sale of produce by the farmers to consumers, contract farming, e-marketing etc. so as to reduce the role of